

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 03, 2012

No. 30 /DR(S)/2012

Sri **Rakesh Verma**, Chief Judicial Magistrate, Kushinagar at Padrauna is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushinagar at Padrauna.

BY ORDER OF THE COURT,

sd/-

(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL

No. 03/DR(S)/2012 Dated: Allahabad :January 03, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Kushinagar at Padrauna (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge Kushinagar at Padrauna (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

(VIRENDRA KUMAR SRIVASTAVA)
(DEPUTY REGISTRAR (SERVICES))